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23.7.2003


MA 1411/2003 in OA 692/2002

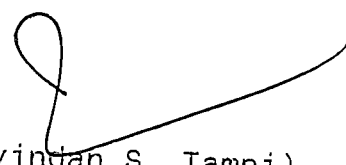
Present: Shri G.C.Nayyar for Shri V.K.Rao, counsel for applicant

Shri Rajeev Bansal, counsel for respondents

Shri Rajeev Bansal, learned counsel seeks permission to withdraw the present MA-1411/2003 as they have gone in CWP before the Hon'ble High Court.

Allowed as prayed. Subject to aforesaid, MA-1411/2003 is dismissed as withdrawn.


(Shanker Raju)
Member (J)


(Govindan S. Tampi)
Member (A)

/sunil/